

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1611
ANSWERED ON:01.12.2011
YAMUNA BRIDGE AT DELHI
Agarwal Shri Jai Prakash

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the railway bridge on Yamuna river in Delhi is in dilapidated condition;
- (b) if so, whether the Railways have formulated any scheme to renovate the said bridge and also to construct any other bridge on Yamuna river; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS(SHRI K. H. MUNIYAPPA)

- (a) No, Madam. The bridge is presently safe for train operations. Regular monitoring of bridge is being done through inspections and maintenance carried out as required.
- (b) It has been decided to construct a new bridge on replacement account.
- (c) The work of new bridge over Yamuna in lieu of existing Bridge No. 249 on Delhi-Delhi Shahadra section of Northern Railway was sanctioned in the year 1997-98 and the present sanctioned revised cost is Rs.136.95 crores. 9 out of 14 piers of new bridge have been completed. New Bridge is being constructed at a distance of 30 metres towards north of existing Bridge. The track on west end approach of the new Bridge passes through the corner of the land of Swatantrata Sainani Smarak (Salimgarh Fort). About 1000 sqm. of the corner area of the land will be required for diverting the alignment. In a meeting held on 26th March, 2004, the Hon'ble Minister for Tourism & Culture, after considering the inescapability in public interest, had agreed for exchange of 1000 sqm. of ASI land as per the proposed alignment. However, Archaeological Survey of India (ASI) in their letter dated 19.05.06 have raised objections, particularly, in view of a new opening to be made near the top of the Fort wall for passing the tracks. As advised by ASI, Railway has completed the Cultural Impact Assessment study by engaging M/s Indian National Trust for Art and Cultural Heritage (M/s INTACH). Based on this study, it has been decided to adopt alternative alignment of approach track which does not affect Salimgarh Fort wall and accordingly, application has been submitted for seeking permission of Competent Authority/National Monuments Authority (NMA) as per The Ancient Monuments and Archaeological Sites and Remains (AMASR) Act, as amended in 2010.